

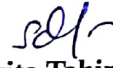
**No. Civil Judge/JMIC/BLP/Reader/2021-  
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1<sup>ST</sup> CLASS,  
BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 2<sup>nd</sup> February, 2021.

**OFFICE ORDER.**

Pursuant to the office order endorsement No. DSJ/BLP/ EC/Covid-19/2020-5568, dated 7<sup>th</sup> August, 2020 of the Ld. District & Sessions Judge, Bilaspur, it is notified for information of the concerned litigants and Advocates that the Criminal cases which were not taken up in the Court on 02.02.2021 shall be taken up as follows:

Date on which the cases fixed for.	Date on which the case will be taken for effective hearing
02.02.2021	03.05.2021.

  
(Nikita Tahim)  
Civil Judge-cum-JMIC,  
Bilaspur, H.P.

Endst. No. Civil Judge/JMIC/BLP/Reader/2021-315 Dated: 2<sup>nd</sup> February, 2021.  
Copy forwarded to:

1. The Assistant Programmer of the office of Ld. District & Sessions Judge, Bilaspur office to upload this order on the website of District Courts' Bilaspur.
2. The President, District Bar Association, Bilaspur, for information.
3. The Assistant Public Prosecutor, Bilaspur, for information.
4. The Reader of this Court, for compliance.
5. The Criminal/Civil Ahlmads of this office for information and necessary compliance with the direction to place the copy of this office order on the files.
6. Notice Board of this Court.

  
Civil Judge-cum-JMIC,  
Bilaspur, H.P.